SYL Protect

4204. SHRI S. S. SURJEWALA : Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Prime Minister has convened a meeting of Punjab and Haryana Chief Ministers for the completion of SYL Canal in Punjab territory;

(b) if so, what are the details thereof;

(c) whether any agreement has been arrived at for the resumption of Work on this portion;

(d) if the answers to parts (a) to (c) above be in the negative, whether Government propose to convene meeting of two Chief Ministers and Water Resources Minister to resolve the SYL canal dispute: and

(e) by when the canal is likely to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) No, Sir.

(b) Does not arise,

(c) to (e) Government of Punjab has already been advised to engage appropriate agency/agencies to complete the balance works of SYL in Punjab. The time schedule for completing the project will depend upon the nature and capacity of the new agency/agencies to be engaged by Government of Punjab.

Increase in Water Rates

4205. SHRI AHMED MOHMEDBHAI PATEL: Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Central Government is actively pushing for an increase in the water rates charged from farmers as per the recommendations of the Vaidyanathan Committee on pricing of irrigation water;

(b) if so, whether the State Governments have opposed this move of increasing water rates from farmers;

(c) whether the Planning Commission had also set up a Group of officials to go into

the recommendations' of Vaidyanahan Committee;

(d) if so, what are their findings;

(e) whether the Commission had circulated the recommendations among the States and sought their views on implementation of the report; and

(f) if so, how many State Governments have forwarded their views with the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGONJ : (a) to (f) Irrigation being a subject in the State List, water rates are to be fixed by the States themselves. The Committee on Pricing of Irrigation Water under the Chairmanship of Dr. A. Vaidyanathan was set up by the Planning Commission in October, 1991 to know the present status of irrigation water pricing in various states and its impact on financial management of irrigation works as well as to suggest remedial measures. The Committee submitted its report in September, 1992. The copies of the Committee Report have already been circulated to all the states. Replies from 11 states namely, Assam, Andhra Pradesh, Bihar, Himachal Pradesh, Kerala, Madhya Pradesh, Mani-pur, Meghalaya, Nagaland, Uttar Pradesh and West Bengal besides the North Eastern council have been received by the Planning Commission so far. The Planning Commission has also set up a Group of Officials to go into the recommendations of the Vidyanathan Committee. The Group met for its first meeting on 19-1-1944.

उत्तर प्रदेश में चालू सिचाई परियोजनाओं की संवीक्षा

4206. श्री ईश दत्त यादवः क्य। जल संसाम्रग मंत्री यह बताने की कुपा करेंगे कि :

(क) क्या सरकार ने उत्तर प्रदेश में चालू सिंचाई परियोजनाओं की संवीक्षा का कार्य शुरू नहीं किया है; और

(ख) यदि हां, तो उसके कारण क्या है; और यदि संवीक्षा की गई है, तो उत्तर प्रदेश के संबद्य में क्या-क्या कमियां पाई गई हैं तथा उन्हें दूर करने के संबंध में क्या प्रयास किए गए हैं ?

205 Written Answers

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सहरी विकास मंत्रालय तथा जल संसाधन मंत्रालय

में राज्य मंत्री (भी पी० के० चुंगन) : (क) और (ख) सिचाई परियोजनाओं की अामोजना, प्रतिपादन, निध्पादन तथा वित्तपोषण राज्य सरकारों ढार। पारस्परिक प्राथमिकताएं प्रदान करके अपने योजना संसाधनों में से किया जाता है। तथापि, केन्द्र अपर गंग नहर. मध्य गंग नहर, पूर्वी गंग नहर, मारदा सहायक और सरयू नहर परियोजना नामक उत्तर प्रदेश की चुनिन्दा वहद सिचाई परियोजनाओं के प्रवोधन क दौरान देखों गयी भूमि अधिग्रहण मामलों का हल न होना, परियोजना को लगातार विद्युत आपूर्ति उपलब्ध न होना, नहर नेटवर्क में दूर संचार सुविधाओं की कमी, अपर्याप्त निधियों जैसी कमियों के बारे में उपचारात्मक उपाय करने के वास्ते राज्य सरकार को बता दिया गया है।

Basic Hydrological Flaw in the Dealgn of SSP

4207. SHRIMATI KAMLA SINHA: Will the Minister of WATER RESOURCES be pleased to state :

(a) whether it is a fact that the Sardar Sarovar Project, apart from its adverse ecological impact and inadequate resettlement of outees suffers from a basic hydrological flaw, since the basic river flow data used in designing the Sardar Sarovar Project has been found to be unreliable;

(b) whether it is also a fact that the Sardar Sarovar Project was originally designed to depend substantially on a complex of over three thousand upstream storages for its supplies of water, which have not been constructed, hence limiting the availability of water in the Sardar Sarovar Project and the claimed benefits from the entire project; and

(c) if so, what steps do Government intend to take to overcome this fatal flaw ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND IN THE MINISTRY OF WATFR RESOURCES (SHRI P. K. THUNGON): (a) and (b) No, Sir.

(c) Does not arise.

Cutting of Water Supply to Delhi by the Haryana Government

4208. SHRI KRISHNA KUMAR BIR LA : Will the Minister of WATER RE SOURCES be pleased to state :

(a) whether the Haryana Government had cut water supply to Delhi in the month of January; (b) if so, what were the reasons therefor,

(c) whether the Chief Minister of Delhi had met Prime Minister and Minister of Water Resources to solve the water crisis in Delhi; and

(d) if so, the steps Central Government have taken in this regard to avoid water crisis of Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) Yes, Sir. Haryana curtailed the supply of additional raw water being supplied to Delhi from its own share of Ravi-Beas/Yamuna waters in the month of lanuary, 1994.

(b) The curtailment was exercised by Haryana to meet its own requirement of irrigation and drinking water.

(c) Chief Minister of Delhi had met Prime Minister on 11th January, 1994 in connection with drinking water supply to Delhi. There was no official meeting of Chief Minister of Delhi with Minister of Water Resources recently on this matter.

(d) The Union Government has been requesting Haryana Government to supply additional water to Delhi whenever such a shortage has occurred. In addition, Ministry of water Resources have suggested short term measures to Delhi to avoid water crisis.

केम्डीय जल आयोग को पेश की गई परियोजनाएं

4209- भौ रामदेव मंडारी :ःक्या कल संसाधम मंत्री यह बताने की कृपा करेंग कि 1

(क) बिहार सरकार झरा तकनीकी स्वीकृति प्राप्त करने के लिए केंद्रीय अल आयोग को पेझ की गई सिलाई परियोजनाओं की संख्या कितनी हैं और उनके नाम क्या हैं।

(ख) शंकाओं को दूर करने के बाद की कोन-कोन सी परियोजनाएं लंबिस है;

(ग) योजनाओं को लंबित रखने के कारण क्या है:

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(६) क्या सरकार उन्हें स्थीकृति देने का विचार. रखती है: और

(क) थदि हो, तो कब तक; यदि लहीं तो उसके कारण क्या हैं?

शहरी धिकास मंतालय और जल संसाधन मंतालय में राज्य मंत्री (भी पी॰ के॰ चुंगन) : (क) से (ड) विवरण संलग्न है ।